SHR H. N. MUKERJEE : How did it happen that the Home Ministry's intervention took place over your head, behind your back ?

MR. SPEAKER : In the list of names received from the Election Commission one name was mentioned as "Rajmata Vijaya Raja Scindia"; we dropped "Rajamata". In the case of "Maharaja Madhavrao Scindia" we dropped "Maharaja". In the case of "Narendra Singh" he has not used any word.

SHRI SEZHIYAN : The 1971 elections took place before the abolition of the privileges.

MR. SPEAKER: I am not going to be guided by the Notification of the Ministry of Home Affairs. What do you want me to adopt ?

SOME HON. MEMBERS : The Simple name.

MR. SPEAKER : So, the consensus is for "Shri" and "Shrimati".

SHRI H. N. MUKERJEE : We raised this matter on a question of principle. I did not raise it to get a decision. I could have gone to your room if I wanted to know your reaction. I came up to this House because I want to be satisfied that the House wants to be satisfied that the people know the mood of the House on a matter of principle.

Here is the Home Ministry intervening in a matter which suggests discrimination in the description of certain persons which goes against the entire idea of legislation which we have passed recently. The Home Ministry keeps mum. And you take the consensus of the House.

MR. SPEAKER : So far as our Secretariat is concerned, I have sought the guidance. So far as you and the Home Ministry are concerned, you may do as you like.

SHRI INDRAJIT GUPTA : It stems out of what has appeared on the Questions List. It is not limited only to that. The fact is that this appears on the Questions List and derives from the fact that the Home Ministry has given certain general directions and has got it approved in the Cabinet which I am surprised to hear.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : Sir, just before I came, I received information that Shri H. N. Mukerjee and Shri Era Sezhiyan have brought up this matter. The matter they have raised is about "the surreptitious and unwarranted inclusion in the Lok Sabha Questions List of the style of names of certain persons" and so on. This is primarily a matter for you to consider. But as far as the reply of the Home Ministry goes, as Shri Indrajit Gupta rightly said, it is a decision of the Government. If any statement is required from the Home Ministry on this, if we get notice in a regular manner, I can go into the papers and find out. Only then I can say.

MR. SPEAKER : The Notice under Rule 377 came at a very late stage. It was conveyed to the Government at a very short notice. I would ask the Home Minister, so far as his Ministry is concerned, to later satisfy the House. So far as our business in the Lok Sabha is concerned, I will go by the consensus of the House.

Have I the consensus of the House ?

HON. MEMBERS : Yes.

MR. SPEAKER : So, henceforth, they will be "Shri" or "Shrimati". And, anything like "of such and such place" will go.

(ii) Instructions issued by Himachal Government re. notification of vacancies.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष जी, नियम 377 के अधीन आपकी अनुमति से मैं एक बहुत महत्वपूर्ण मामला उठाना चाहता हूं ।

हमारे संविधान की कानकरेन्ट लिस्ट में जो एन्ट्री 23 है उसमें एम्प्लायमेंट और अनएम्प्लायमेंट एक विषय है। मेरे ध्यान में हिमाचल प्रदेश के मुख्य मंत्री के सैक्रेटेरियट द्वारा जारी किया गया एक नोटिफिकेशन लाया गया है। उस नोटिफिकेशन को मैं पढ़ता हूं :

> "With a view to give equitable opportunities in the matter of employment to the job seekers in the Pradesh, it has been desired that recruiting authorities, while notifying vacancies, should also send information to the Pradesh Congress Committee and District Congress Committee so that these agencies could pass on such information to the suitable candidates available for such jobs and give proper guidance to them in the matter of employment. Copies of the notifications issued by the Public Service Commission may also be similarly endorsed".

आप जानते है ससदीय लोकतंत्र में सत्तारूढ़ दल अलग होता है और सरकार अलग होती है तथा दोनो को बाटने वाली एक विभाजक रेखा होती है। अब लगता है उस रेखा को मिटाया जा रहा है। मुख्य मंत्री कांग्रेस कमेटियों को लिखने के लिए आदेश जारी कर रहे हैं कि जगह खाली हो तो उनको सूचना दे दी जाय। वे यह भी जोड़ देते कि अब कांग्रेस कमेटियों के दफ्तर से नियुक्तियां होंगी पब्लिक सर्विस कमिशन की जरूरत नहीं है। (व्यवधान)

अध्यक्ष महोदय . सेन्टर का कौन मिनिस्टर इसका जवाब देगा, यह तो हिमाचल प्रदेश का मसला है।

श्री प्रताप सिंह (शिमला) · मेरा व्यवस्था का प्रश्न है। आप कहते है कि यह स्टेट की बात है इसलिये वह बात यहा नहीं लायी जा सकती लेकिन माननीय सदस्य उस बात को यहा ले आये। शायद उन को मालूम नहीं है कि हिमाचल प्रदेश की क्या स्थिति है ? पहाड़ो से भरा पड़ा है जहा पक्षी की आवाज भी नहीं पहुच सकती। ऐसी सूरत मे अगर वह लोगो तक इत्तला देने के लिये कोई काम करे तो कोई गलत बात नहीं है।

अध्यक्ष महोदय . आप भाषण मत दीजिये।

श्री अटल बिहारी वाजपेयी अध्यक्ष जी, यह कोई पोइंट आफ आर्डर नहीं है। यह कानकरेंट लिस्ट का विषय है एम्प्लायमेंट का। दूसरे हिमाचल प्रदेश मे केवल कांग्रेस ही नहीं है और भी पार्टिया हैं। या तो सभी पार्टियो के दफ्तरो में कहा नौकरी खाली हुई है इस की सूचना भेजिये, अन्यथा यह आदेश वापस होना चाहिये। यह फोटो स्टेट कापी मेरे पास है, कोई मनगढ़न्त बात मैंने नहीं कही है।

अध्यक्ष महोदय यह कहा से मिल गयी आप को ?

श्री अटल बिहारी वाजपेयी यह न पूछिये।

श्री प्रताप सिंह यह भी मागेंगे तो उन को भी दे दी जायगी।

श्री अटल बिहारी वाजपेयी अध्यक्ष जी क्या यह उचित है ?

अध्यक्ष महोदय मैं क्या कहू कि उचित है कि नहीं। आप जाने मत्री जी जाने।

श्री अटल बिहारी वाजपेयी · अध्यक्ष जी इस तरह से डेमोक्रेसी नहीं चलेगी इस देश मे।

अध्यक्ष महोदय : मैं तो यही कह सकता हूं आप को मैंने कहा है कि यह हिमाचल प्रदेश का मसला है। आप कहते हैं कि कानकरेंट लिस्ट का मसला है। तो इसलिये हम चुप हो गए कि यह कानकरेंट लिस्ट का मसला है। तो और क्या कहू मैं। आप देखिये न हर मसले में मेरी राय नहीं लेनी चाहिये।

श्री श्यामनन्दन मिश्र (बेगूसराय) : इस से मालूम होता है कि स्टेट का रंग कुछ ऐसा बदल रहा है .. (व्यवधान)

श्री प्रताप सिंह : कांग्रेस (ओ) वहां है ही नहीं।

अध्यक्ष महोदय : आप इन के साथ बजाय झगड़ा करने के अपने मुख्य मंत्री को समझा दीजिये कि सब को भेजा करें ।

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी अगर डी० एम० के० वाले इसी तरह का सर्कुलर जारी कर देंगे तो हमारे कांग्रेसी मित्रों को कैसा लगेगा। . . . (**व्यवधान**)

अध्यक्ष महोदय : मैंने उन को कहा है कि आप के साथ न झगड़ें । अपने मुख्य मंत्री को समझा दें । ऐसी चीजें करनी भी हों तो सरकारी चिट्ठी पर न किया करें ।

(iii) Alleged partisan broadcasts by the All India Radio

SHRI SHYAMNANDAN MISHRA (Begusarai) : Sir, under rule 377, I have to refer to certain broadcasts that are being made by the All India Radio these days. It is most amazing and sickening to hear the All India Radio broadcasting the highly partisan and malicious remark of the Prime Minister —I should say, rather, of Shrimati Indira Gandhi against the Opposition Parties made at party conferences and elsewhere. Shrimati Indira Gandhi has, of late, been carrying on a vilification campaign against the Opposition Parties in her public utterances. Among other things, she has been accusing the Opposition of having a global tie-up which means even doubting their patriotism. It is most extraordinary that the All India Radio which is a public institution, built with a huge amount of public money, should be so blatantly exploited for party purposes and it should behave as if it is the mouth-piece of Shrimati Indira Gandhi and her party.

The tirade against the Opposition carried on the All India Radio is strident and repeated of late and sometimes in the morning the first item you hear after the prayers is the remarks of Shrimati Gandhi against the Opposition Parties. We demand, therefore, that this campaign by the All India Radio should be stopped immediately and those officers who have been responsible for this sinister propaganda against the Opposition Parties be brought to book.

SHRI DINEN BHATTACHARYYA (Serampore) : They should be promoted.

SHRI SHYAMNANDAN MISHRA : The Minister for Information & Broadcasting has got nothing to say about it? He is here.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): You will agree with me that this is one of the generalised statements that our friend, Shri Shyamnandan Mishraji normally does and he has not said anything specific. He knows very well that All India Radio like the newspapers do give out news. Whatever the Prime Minister might have said—on that there may be or may not be political differences with the Opposition Parties—but the question is that the media tries to give the news. Whenever my friend, Shri Shyamnandan Mishra says something, it also comes......

SHRI SHYAMNANDAN MISHRA : No, no. It is completely wrong. All India Radio must not be used for Party propaganda and for broadcasting Shrimati Gandhi's speeches on the Party's forums and other conferences. She is only making them as a Party leader.

श्री अटल बिहारी वाजपेयी (ग्वालियर) अध्यक्ष जी, अभी प्रधान मन्त्री 1 मई को कानपुर गयी थी । वह कांग्रेस पार्टी की सभा थी, सरकारी सभा नहीं थी । मगर उसे भी टी० वी० पर दिखाया गया, उनके भाषण के हिस्से रेडियो पर सुनवाये गये । यह वही विचारधारा है जो पार्टी और राज्य को एक कर रही है । श्रीमती इन्दिरा गांधी कांग्रेस की नेत्री के नाते बोलें हमें कोई आपत्ति नहीं है । लेकिन वह रेडियो पर नहीं आ सकता। अगर आप रेडियो पर कांग्रेस की नेत्री के नाते उन का भाषण देंगे तो विरोधी लोगों के नेताओं का भाषण भी आप को देना चाहिये । . . . . (**व्यवधान**)